

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 7th June, 2012

No.HC.VII-10/2012/ 4603 /A. Smti. Joosmita Sarma, Civil Judge & Assistant Sessions Judge, Darrang, Mangaldoi, is posted as Chief Judicial Magistrate, Darrang, Mangaldoi vice Smti. Anubha Das transferred.

Smti. Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and join her new assignment immediately.

No.HC.VII-10/2012/ 4604 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against her name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters
1.	Smti. Joosmita Sarma	Darrang	Mangaldoi

No.HC.VII-10/2012/ 4605 /A. Shri Rockta Lal Das, Chief Judicial Magistrate, Tinsukia, is transferred and posted as Civil Judge & Assistant Sessions Judge, Golaghat vice Shri Dipak Thakuria transferred.

Shri Das will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-10/2012/ 4606 /A. Smti. Anubha Das, Chief Judicial Magistrate, Darrang, Mangaldoi, is transferred and posted as Chief Judicial Magistrate, Tinsukia vice Shri Rockta Lal Das transferred.

Smti. Das will hand over charge of her Court and Office to Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi and proceed to join at her new place of posting immediately.

No.HC.VII-10/2012/ 4607 /A. Smti. Mitali Thakuria, Civil Judge & Assistant Sessions Judge, Nagaon, is transferred and posted as Counsellor, Family Court, Kamrup, Guwahati vice Smti. Jolly Moni Sarma already transferred

Smti. Thakuria will hand over charge of her Court and Office to the District & Sessions Judge, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-10/2012/ 4608 /A. Shri Dipak Thakuria, Civil Judge & Assistant Sessions Judge, Golaghat, is transferred and posted as Civil Judge & Assistant Sessions Judge, Nagaon vice Smti. Mitali Thakuria transferred.

Shri Thakuria will hand over charge of his Court and Office to the District & Sessions Judge, Golaghat and proceed to join at his new place of posting immediately.

No.HC.VII-10/2012/ 4609 /A. Smti. Rashmita Das, Munsiff No. 1, Sivsagar, is transferred and posted as Judicial Magistrate, 1st Class, Sonitpur, Tezpur vice Shri K.L. Baishnab posted in the same station.

Smti. Das will hand over charge of her Court and Office to the District & Sessions Judge, Sivasagar and proceed to join her new assignment immediately.

No.HC.VII-10/2012/ 4610 /A. Shri Mridul Kumar Saikia, Judicial Magistrate, 1st Class, Hojai, is transferred and posted as Munsiff No. 1, Dhubri vice Shri Anurag Jintoo Bora transferred.

Shri Saikia will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Hojai and proceed to join his new assignment immediately.

No.HC.VII-10/2012/ 4611 /A. Smti. Tasfia Hussain, Munsiff No.1, Nalbari, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Bongaigaon vice Shri A.M. Md. Mahiuddin transferred.

Smti. Hussain will hand over charge of her Court and Office to the District & Sessions Judge, Nalbari and proceed to join her new assignment immediately.

No.HC.VII-10/2012/ 4612 /A. Shri Anurag Jintoo Bora, Munsiff No.1, Dhubri, is transferred and posted as Judicial Magistrate, 1st Class, Hojai vice Smti. Rani Boro transferred.

Shri Bora will hand over charge of his Court and Office to the District & Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-10/2012/ 4613 /A. Shri Abdul Mazid Md. Mahiuddin, Munsiff-cum-Judicial Magistrate, 1st Class, Bongaigaon, is transferred and posted as Munsiff No.1, Sivasagar vice Smti. Rashmita Das transferred.

Shri Mahiuddin will hand over charge of his Court and Office to the District & Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-10/2012/ 4614 /A. Smti. Rani Boro, Judicial Magistrate, 1st Class, Hojai, is transferred and posted as Judicial Magistrate, 1st Class, Goalpara vice Shri Nur Ahmed Laskar transferred.

Smti Boro will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Hojai and proceed to join at her new place of posting immediately.

No.HC.VII-10/2012/ 4615 /A. Smti. Dimple Boro, Munsiff No. 2, Tinsukia, is transferred and posted as Munsiff No. 1, Nalbari vice Smti. Tasfia Hussain transferred.

Smti. Boro will hand over charge of her Court and Office to the District & Sessions Judge, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-10/2012/ 4616 /A. Smti. Mili Hussain, Munsiff No. 2, Dhubri, is transferred and posted as Judicial Magistrate, 1st Class, Hojai vice Shri Mridul Kumar Saikia transferred.

Smti. Hussain will hand over charge of her Court and Office to the District & Sessions Judge, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-10/2012/ 4617 /A. Md. Nur Ahmed Laskar, Judicial Magistrate, 1st Class, Goalpara, is transferred and posted as Munsiff No. 2, Tinsukia vice Smti. Dimple Boro transferred.

Md. Laskar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Goalpara and proceed to join his new assignment immediately.

No.HC.VII-10/2012/ 4618 /A. Shri Kiran Lal Baishnab, Judicial Magistrate, 1st Class, Sonitpur, Tezpur, is posted against the vacant post of Munsiff No. 2, Sonitpur, Tezpur.

Shri Baishnab will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and join his new assignment immediately.

No.HC.VII-10/2012/ 4619 /A. Shri Ankur Bhuyan, Judicial Magistrate, 1st Class, Golaghat, is transferred and posted as Munsiff No. 2, Dhubri vice Smti. Mili Hussain transferred.

Shri Bhuyan will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.

By Order
Sd/- M.K. Bhattacharjee
REGISTRAR (VIGILANCE)